

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).3385/2007

RAJIV ARORA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With prayer for interim relief)

WITH SLP(C) NO. 5916 of 2007

(With prayer for interim relief and office report)

Date: 03/04/2008 This Petition was called on for hearing today.

For Petitioner(s)

Dr. Kailash Chand,Adv.

For Respondent(s)

Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following
ORDER

Respondents are granted four weeks' time, as last chance, for
filing counter affidavit.

List again on 16.5.2008.

(M.P.BHADRAN)
Registrar

hj